

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 265 OF 2016 &  
IA NO. 553 OF 2016**

**Dated: 27<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

**ORDER**

Counsel for the appellant is stated to be in some personal difficulty.

List the matter on **02.12.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt